

Government Accommodation in Madras

10631. SHRI A. MURUGESAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many type 'D' and 'E' quarters are there in Madras;

(b) how many eligible persons are there for the above types;

(c) why there is compulsion to occupy type 'D' quarters in Madras city alone; and

(d) are there any measures the Government would like to take to stop such compulsion to officers?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 272 D-Type and 54 E-Type quarters are available in General Pool in Madras.

(b) The number of eligible Central Government employees who applied for allotment to these types is as under:—

Type D	254
Type E	20

(c) There is no compulsion to accept the allotment of type D but an officer who does not apply for type D or surrenders a type D quarter or does not accept allotment of a type D residence in Madras is not issued 'No Accommodation Certificate' and as such he cannot claim house rent allowance. There are similar restrictions in certain other places also where the demand is not favourable compared to the number of general pool residences available in any particular type.

(d) Government does not propose to change the existing pattern.

Realisation of Development Charges from the Dwellers of Unauthorised Colonies

10632. CH. HARI RAM MAKKASAR GODARA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the development charges have been collected from the dwellers of the unauthorised colonies;

(b) if so, whether all such colonies are sought to be regularised and some assurances in this respect have been given to the residents of such colonies to regularise them; and

(c) if not, why any sort of development charges are being taken from them?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Development charges are being collected from dwellers of the unauthorised colonies which are to be regularised, in accordance with the Government's declared policy.

(c) Does not arise.

Demand by Akhil Bharat Sindhi Sahit Sammelan held in December, 1978

10633. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Government have received a charter of demands, presented by the 14th Akhil Bharat Sindhi Sahit Sammelan held in December, 1978 at Ulhasnagar (Maharashtra);

(b) if so, the details of demands made therein; and

(c) what action have Government taken or propose to take on each of the demands, so made?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) to (c). Information is being collected and will be laid on the Table of the House.

Revised Multi Sectoral Project for Maharashtra

10634. SHRI R. K. MHALGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the details of revised proposal submitted by Government of Maharashtra in regard to multi sectoral project for Kalyan, Thana and Bhiwandi sub-regions of District Thana (Maharashtra);

(b) when this revised proposal has been submitted by Government of Maharashtra; and

(c) what action Government of India have taken or propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Details of the revised proposal is given in the statement enclosed.

(b) The Revised Project report was received in February, 1979.

(c) The proposal is under consideration.

Statement

The Revised Project Report envisages the development of Kalyan-Thane Bhiwandi Sub-Region consisting of six Municipal Councils i.e., Kalyan, Dombivili, Ambernath, Ulhas Nagar, Thana, Bhiwandi (excluding villages). The proposed multi sectoral project comprises of 11 sectors of Urban Development as detailed below:—

1. Area Development Project
2. Site and Services

3. Slum Improvement
4. Mini Industrial Estate
5. Training for Employment
6. Water Supply and Sewerage
7. Integrated City Bus Service
8. Road Net Work
9. Station Area Improvement
10. Traffic Management Plan
11. Hospital.

The total estimated cost of the project is about Rs. 1070 millions. Out of this, the contribution of the State Government and the resources generated by other agencies like Municipalities, HUDCO etc., is expected to be Rs. 506.50 millions.

M/s Planets Limited

10635. SHRI BEDABRATA BARUA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether an enterprise called Messrs Planets Limited has been one of the architect firms that is recognised by the University Grants Commission;

(b) whether the Government or University Grants Commission has received any complaints against the activities of this firm in the North Eastern area; and

(c) what are the complaints received and the main points thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir. The University Grants Commission does not recognize or directly deal with architects. The architects are appointed by the Universities or Colleges concerned for which building projects are approved by the Commission.

(b) and (c). No complaints against M/s. Planets (Pvt.) Ltd., has been received either by the Government or by the University Grants Commission.